



Central Electricity Regulatory Commission

4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001

Phone : 23353503, FAX: 23753923

Petition No. 247/TL/2022

Dated: 2.12.2022

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by Neemuch Transmission Limited (Now known as 'POWERGRID Neemuch Transmission System Limited'), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish Inter-State Transmission System for "Transmission System for Evacuation of Power from Neemuch SEZ" (hereinafter referred to as "Project") on Build, Own, Operate and Transfer (BOOT) basis comprising of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in Months from Effective Date
1.	Establishment of 2x500 MVA, 400/220 kV Pooling Station (AIS) at Neemuch with 1x125 MVAR Bus Reactor 400/220 kV, 500 MVA ICT-2 nos. 400 kV ICT bays-2 nos. 220 kV ICT bays-2 nos. 400 kV line bays-4 nos. (2 each for Chhittorgarh & Mandsaur lines) 220 kV line bays - (2 nos. of bays corresponding to 500 MW Connectivity / LTA granted to M/s RUMSL) 220kV Bus coupler bay-1 no.# 220kV Transfer Bus Coupler (TBC) bay - 1 no.# 125 MVAR, 420 kV reactor-1 no. 420 kV reactor bay - 1 no. Future provisions: Space for 400/220 kV ICTs along with bays: 2 nos. 400 kV line bays: 6 nos. 220 kV line bays: 5 nos. 420kV bus reactor along with bays:1	18 Months
2.	Neemuch PS - Chhittorgarh (PG) s/s 400 kV D/C line (conductor with minimum capacity of 2100 MVA/Ckt at nominal voltage)	
3.	2 nos. of 400 kV line bays at Chhittorgarh (PG) 400 kV s/s for Neemuch PS - Chhittorgarh (PG) s/s 400 kV D/C line (conductor with minimum capacity of 2100 MVA/Ckt at nominal voltage)	
4.	Neemuch PS- Mandsaur s/s 400 kV D/C line (conductor with minimum capacity of 2100 MVA/Ckt at nominal voltage)	
5.	2 no. of 400 kV line bays at Mandsaur 400 kV s/s for Neemuch PS- Mandsaur s/s 400 kV D/c line (conductor with minimum capacity of 2100 MVA/Ckt at nominal voltage)	

To fulfill the requirement of bus switching scheme.

Note:

- i. Powergrid to provide space for 2 no. of 400 kV line bays at Chhittorgarh (PG) 400 kV S/s for termination of Neemuch PS- Chhittorgarh (PG) 400 kV D/c line.
- ii. MPPTCL to provide space for 2 no. of 400 kV line bays at Mandsaur 400 kV S/s for termination of Neemuch PS- Mandsaur 400 kV D/c line."
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 783.78 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 28.9.2022 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on material available on record, the Commission has, vide order dated 1.12.2022 in Petition No. 247/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Neemuch Transmission Limited before the Commission can be accessed at the website www.powergrid.in or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 18.12.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for further hearing by the Commission on 22.12.2022. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary